

एक यूनिट 31-1-1969 को चालू कर दिया गया था और देवप्रयाग को बिजली की सप्लाई शुरू हो गई थी। दूसरे यूनिट के मार्च, 1969 के शुरू में चालू हो जाने की संभावना है।

### तस्कर व्यापारियों की गिरफ्तारी

816. श्री ओमप्रकाश त्यागी :  
श्री गार्डिलगन गौड :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1968 में सरकार द्वारा कितने तस्कर व्यापारियों को गिरफ्तार किया गया और वे किम-किम देश के थे; और

(ख) 1969 में तस्करी तथा तस्कर व्यापारियों का पता लगाने के लिए सरकार द्वारा कितने सीमाशुल्क कर्मचारियों को इनाम दिया गया ?

उप-प्रधानमंत्री तथा वित्तमंत्री (श्री मोरारजी देसाई) : (क) वर्ष 1968 के दौरान 1490 तस्कर व्यापारी गिरफ्तार किये गये। वे निम्नलिखित देशों के थे :—

(1) अफगानिस्तान	-----	3
(2) अरब	-----	57
(3) बर्मा	-----	2
(4) श्री लंका	-----	10
(5) चीन	-----	1
(6) यूनान	-----	5
(7) भारत	-----	1,334
(8) इंडोनेशिया	-----	1
(9) ईरान	-----	1
(10) इटली	-----	1
(11) लेबनान	-----	1
(12) नेपाल	-----	5
(13) पाकिस्तान	-----	66
(14) ब्रिटेन	-----	3

(ख) वर्ष 1968 में सीमा-शुल्क तथा केन्द्रीय उत्पादन शुल्क विभाग के 1400 कर्मचारियों को पुरस्कार दिये गये।

### Permission to Non-Qualified Medical Practitioners For Restricted Practice

817. SHRI HEM BARUA :  
SHRI SITARAM KESRI :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have decided to allow non-qualified medical practitioners restricted practice ; and

(b) if so, the details thereof as also the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The matter is still under consideration of the Government of India.

### Issue of 'P' Form

818. SHRI HEM BARUA :  
SHRI HARDAYAL DEVGUN :  
SHRI SHARDA NAND :  
SHRI KANWAR LAL GUPTA :  
SHRI J. B. SINGH :  
SHRI SHRI GOPAL SABOO :  
SHRI YASHWANT SINGH  
KUSHWAH :  
SHRI R. BARUA :  
SHRI ONKAR LAL BERWA :  
SHRI DEVEN SEN :  
SHRI N. R. LASKAR :  
SHRI J. MOHAMED IMAM :  
SHRI S. K. TAPURIAH :  
SHRI R. V. NAIK :  
SHRI GADILINGANA GOWD ;  
SHRI SITARAM KESRI :  
SHRI SEZHIYAN :  
SHRI RAMA CHANDRA  
VEERAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have liberalised the granting of "P" forms to the Indians visiting countries abroad;

(b) if so, the terms and conditions of this policy of liberalisation; and

(c) whether "P" forms are granted to people going on business or educational tours abroad ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b) So far passage clearance could be granted only when the hosts abroad were close relatives of the approved category *Viz* father/mother/brother/sister/uncle/aunt/nephew/niece. Hospitality offers from other relatives or from friends were not eligible for grant of passage clearance. Recently, as an experimental measure, it has been decided that hospitality offers from other relatives and friends could also be considered on merits provided, in addition to local hospitality, passage costs both ways were also being paid from abroad. All such cases would not automatically qualify for grant of passage clearance but would be subject to prior scrutiny and satisfaction about bona fides.

The above change has been introduced as an experimental measure to be reviewed after some time.

(c) The rules provide for the release of foreign exchange for approved business visits and for studies abroad provided certain prescribed conditions are fulfilled. 'P' form clearance may be given for educational tours abroad if hospitality of the acceptable type is available. 'P' form clearance for a business visit would normally be given only if there is adequate justification for the visit apart from hospitality of the acceptable type.

**Revolving Fund for Municipal Corporations**

819. SHRI NARENDRA SINGH MAHIDA :

SHRIMATI ILA PAL  
CHOUDHURI :  
SHRI SITARAM KESRI :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the Resolution passed at a recent meeting of the All India Council of Mayors held at Baroda to the effect that the central Government should create a "Revolving Fund" to help Municipal Corporations to implement their development projects; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :

(a) Yes, a copy of the resolution has recently been received.

(b) A similar proposal is already receiving the attention of Government.

**Smuggling of Goods on Indo-Nepal Border**

820. SHRI NARENDRA SINGH MAHIDA :

SHRI R. K. AMIN :  
SHRI SITARAM KESRI :  
SHRI P. M. SAYEED :  
SHRI MANIBHAI J. PATEL :  
SHRI BEDABRATA BARUA :

Will the Minister of FINANCE be pleased to state :

(a) the total value of smuggled goods, item-wise, seized during the year 1968 on the Indo-Nepal border;

(b) whether there is increase in the smuggling of such goods and;

(c) the further preventive measures taken to check smuggling on this border ?